

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO.101/156/HDB/2017
NAME OF THE COMPANY	Radiant Shoes Limited
NAME OF THE PETITIONER(S)	Radiant Shoes Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	156-158

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. SWARUPA RANI	PCS	swarupa.obeindia.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. N. Swarupa Rani, learned counsel for the petitioner.

CA is withdrawn and disposed by separate orders.


Member (Technical)


Member (Judicial)